

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 14th June, 2024

No.HC.VII-08/2024/5149/A On their appointment in Grade-I of the Assam Judicial Service, vide Govt. Notification No. E-55197/2024/129 dated the 6th June, 2024, the High Court has been pleased to post the following two officers at the station as shown below against their names. They will be on probation for a period of 2 (two) years as per Rules.

Sl. No.	Name of the Officer	District	Post and place of posting
1.	Dr. Taznara Khan	Lakhimpur	Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur, vice Shri Jaspal Singh already transferred.
2.	Shri Nuruddin Ahmed	Cachar	Addl. District & Sessions Judge, Cachar, Silchar, against the post created by the Government of Assam vide letter No. JDJ(E). 241./2012/17 DATED 05.11.2012.

No.HC.VII-08/2024/5150/A In exercise of the power conferred under **Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973**, the High Court is pleased to appoint the following two Officers in Grade-I of the Assam Judicial Service as Addl. Sessions Judge of the Sessions Division with Head Quarter as shown below against their names to exercise such powers within local limits of their respective jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officer	Sessions Division	Head-quarter/station
1.	Dr. Taznara Khan	Lakhimpur	North Lakhimpur
2.	Shri Nuruddin Ahmed	Cachar	Silchar

No.HC.VII-08/2024/5151/A The above named officers are directed to report before the Registrar General, Gauhati High Court, Guwahati on 19.06.2024 at 10 AM positively along with medical fitness certificate issued by the Joint Director, Health Services and thereafter, they shall join at their place of posting on or before 21.06.2024. After joining, they shall submit their joining report to the Registrar General through

14/6/24

concerned District & Sessions Judge. Thereafter, they shall be called back for training at Judicial Academy, Assam to be notified in due course.

(The power is personal to the Officers concerned and may be exercised by them at any station.)

By Order,
Sd/-Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2024/5152-5175/A

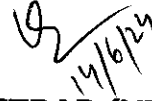
Dated 14.06.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Dr. Taznara Khan and Shri Nuruddin Ahmed with the power of Additional District Judge.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati.
3. The Director, Judicial Academy, Assam.
4. The District and Sessions Judge, _____.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Dhubri/Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M) Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. Dr. Taznara Khan, Panchayat Road, Silchar, P.O. Silchar, P.S. Silchar, Dist. Cachar, Assam, Pin 788004.
16. Shri Nuruddin Ahmed, Nawab Bhawan, College Road, West Dhubri, opposite Chitrallekha, P.O. Khalilpur, P.S. Dhubri, District:-Dhubri, Assam, Pin 783325.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Chief Judicial Magistrate, _____
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati

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14/6/24

20. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
21. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
22. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
23. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


14/6/24

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI